

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 of 2014

Dated : 29th October, 2014

In the matter of:

M/s. Linde India Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Mr. Samir Malik for R-2

ORDER

Since the Bench did not assemble today, the matter is posted for hearing on 13th November, 2014.

Court Master

rkt